

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-101**  
IB-1016/PB/2020  
New IA/1785/2024

**IN THE MATTER OF:**

Anil Singh & Other

**.....Applicant**

**Vs.**

M/s. Idea Builders Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 22.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the RP : Mr. Sunder Khatri, Mr. Sanjeev Malhotra, Advs.

**ORDER**

**New IA/1785/2024:-**

This is an application filed by the Resolution Professional under Section 19(2) of the IBC, 2016, seeking direction to the Respondents/Suspended Management and Statuary Auditor for co-operation and providing necessary information/documents. Heard the submissions made by the Resolution Professional. Issue notice to the Respondents for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List this application on **30.05.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**